

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE  
TRIBUNAL  
BANGALORE**

REGIONAL BENCH - COURT NO. 1

**Service Tax Appeal No. 2410 of 2010  
Service Tax Miscellaneous Application No.20464 of 2024**

(Arising out of Order-in-Appeal No. 278/2010 dated 09.08.2010  
passed by the Commissioner of Central Excise (Appeals), Bangalore)

**Hewlett-Packard GlobalSoft  
Private Limited**

HP Avenue, 39/40,  
Electronic City-II, Hosur Road,  
Bangalore 560 100.

Appellant(s)

*VERSUS*

**Commissioner of Service Tax,**

No.16/1, 5<sup>th</sup> Floor,  
SP Complex, Lalbagh Road,  
Bangalore 560 027.

Respondent(s)

**APPEARANCE:**

Mr. Piyush Haliwal, Chartered Accountant for the Appellant

Mr. Neeraj Kumar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)  
HON'BLE MRS R BHAGYA DEVI, MEMBER  
(TECHNICAL)**

**Final Order No. 20785 /2024**

DATE OF HEARING:05.09.2024

DATE OF DECISION: 05.09.2024

**PER : DR. D.M. MISRA**

Appellant has filed a miscellaneous application seeking  
withdrawal of the appeal. Learned Chartered Accountant  
appearing for the appellant submits that on instruction from the

appellant, the present appeal is being withdrawn since it is very old matter and prays that they may be allowed to withdraw the same. Learned AR for the Revenue has no objection. In view of the prayer, miscellaneous application is allowed and consequently, appeal is dismissed being withdrawn.

*(Order dictated in Open Court.)*

**(D.M. MISRA)**  
**MEMBER (JUDICIAL)**

**(R BHAGYA DEVI)**  
**MEMBER (TECHNICAL)**

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